

In this case the guiding factor will be :

- (a) The young age of the competitor ;
- (b) The number of years for which he/she can serve the game ;
- (c) How far short is the performance compared to the laid down selection criteria at (i) and (ii) above.

Ganga Waters Issue

204. SHRI INDRAJIT GUPTA :
SHRI P.K. KODIYAN :
SHRI TRILOK CHANDRA :

Will the Minister of IRRIGATION be pleased to state :

(a) whether Government's attention has been drawn to the reported statement of Bangladesh Martial Law Administrator General Ershad that India has been denying his country its due share of Ganga Waters ; and

(b) if so, Government's reaction thereto ?

THE MINISTER OF STATE OF THE MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRDHA) : (a) Yes, Sir.

(b) The sharing of the Ganga Waters at Farakka is presently governed by the Indo-Bangladesh Memorandum of Understanding which was signed by Minister of External Affairs, India and Minister for Foreign Affairs, Bangladesh on 7th October, 1982. India has honoured all her obligations in terms of the Understanding with Bangladesh on the question of sharing of the waters of the Ganga. This position and the concern of the Government of India regarding the reported statements in Bangladesh on this subject have been conveyed to the Government of Bangladesh.

Import of Rice from Thailand

205. SHRI INDRAJIT GUPTA :
SHRI GHULAM RASOOL KOC-HACK :
SHRI SUSHIL BHATTACHARYA :
SHRI AHMED M. PATEL :

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Government have decided to import 70,000 tonnes of rice from Thailand ; and

(b) if so, the details and reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD) : (a) and (b). Yes, Sir. A quantity of 70,000 tonnes of Thai White rice 25% brokens (super) has been contracted for import from Thailand at an estimated FOB cost of US \$ 15.55 million for deliveries during July—August, 1983. Imports have been made with a view to replenishing the Government stocks.

Production and Sale of Panghat and Rath Vanaspati Ghee

206. SHRI MANOHAR LAL SAINI :
Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) the total production/sale of Panghat/Rath vanaspati ghee during the last 12 months packwise ;

(b) the quantity of Panghat/Rath packwise sold in Delhi monthwise and how was the remaining quantity disposed of ;

(c) the rate of supply/sale of Panghat/Rath packwise to the distributors/consumers in Delhi and other States and what is the restriction on selling thereof ;

(d) the details of other brands of vanaspati ghee sold in Delhi and what are the

restrictions on the sale of those ghee in bulk and consumer packs ;

(e) have any steps been taken in the consumer's interest to restrict the filling of Rath of the total production ; and

(f) if so, details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD) : (a) The total production/sale of Panghat/Rath vanaspati ghee as reported by the concerned Firm, during July, 1982 to June, 1983 was as under :

	Panghat	Rath
	(in MTs)	

Production	43,169	24,113
Sale	43,481	24,674

(b) A statement giving the sale of Panghat/Rath (small packs) is enclosed.

Accordingly to the firm, the remaining quantity was supplied to the Canteen Stores Department (India), U.P. Government Employees Welfare Corpn., U.P. Upbhokta Sahkari Sangh and other cooperatives, institutional buyers and through wholesalers in various States.

(c) The prices of Panghat and Rath in Delhi are as under :

	Ex-factory/ Distributor Price (In Rupees)	Consumer Price (In Rupees)
	Panghat	
16.5 kg.	217.00	231.51
	Rath	
5 kg. (poly pack)	75.83	83.43
4 kg. (tin)	60.81	66.90
4 kg. (poly pack)	61.86	68.00
2 kg. (tin)	31.53	34.63
2 kg. (poly pack)	31.88	35.00
1 kg. (poly pack)	16.17	17.74

In other States, these differ depending upon local taxes. To regulate the sale of vanaspati, Delhi Admn., has stipulated certain conditions so that availability of this essential commodity may be easier to the consumers.

(d) The other brands which are available in Delhi are : Ganesh No. 1, Dalda, Gopal, Sunheri Tir, Gagan, Rajhans, Sohna, Chetak, Hanuman, Boat, etc. There is no restriction on the sale of these brands either in bulk or consumer packs.

(e) and (f). Government of India have stipulated that by 31.8.1983 the production of vanaspati by a vanaspati unit during any calendar month, in small packs i.e., 1 kg, 2 kg, 4 kg. and 5 kg, both in tin as well as in high density polythene containers, shall be so regulated as not to exceed 90% of its average monthly production of vanaspati in small packs, during the oil year 1981-82.

Statement

Year/Month	Panghat (in MT)	Rath (in MT)
1982—July	2381	666
August	2408	702
September	2583	651
October	2772	681
November	3125	479
December	2648	595
1983—January	2812	542
February	2698	463
March	3014	458
April	2763	397
May	2746	442
June	2575	453
TOTAL :	32523	6529

Steps to Reduce Price of Vanaspati

207. SHRI MANOHAR LAL SAINI : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to refer to the reply given on the 8th March, 1982 to Starred Question No. 213 regarding steps to reduce price of vanaspati and state :

(a) if the prices of small packs are not correlated with the price of 16.5 kg. tin and there is wide gap between their prices ;

(b) if so, will the price of 16.5 kg. Panghat and those of 1 to 5 kilos Rath packs be indicated and correlated ;

(c) has an embargo been placed on the

packing of only 10 per cent of vanaspati in the smaller packs of the total production and the remaining being packed in 16.5 kg. tins ; and

(d) if not, reasons thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD) : (a) and (b). The prices of small packs are, by and large, correlated to the price of 16.5 kg. tin.

(c) and (d). Government of India have stipulated that by 31.8.1983, the production of vanaspati by a vanaspati unit during any